

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

STARRED QUESTION NO:679
ANSWERED ON:12.05.2005
NATIONAL PIPELINE POLICY
Munshiram Shri

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government has formulated the National Pipeline Policy;
- (b) if so, the details in this regard;
- (c) whether the Government proposes to prescribe uniform norms as followed in European and American countries for the pipeline being laid in the country;
- (d) if so, whether a special cell has been constituted with Bureau of Indian Standards for stipulating uniform norms for laying of petroleum and gas pipeline; and;
- (e) if so, the details thereof?

Answer

MINISTER OF PETROLEUM & NATURAL GAS & PANCHAYATI RAJ (SHRI MANI SHANKAR AIYAR)

(a) to (e) A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF THE LOK SABHA STARRED QUESTION NO. 679 BY SHRI MUNSHI RAM, MP TO BE ANSWERED ON 12TH MAY, 2005 REGARDING NATIONAL PIPELINE POLICY

(a) to (c): The Natural Gas Pipeline Policy is under formulation. The draft policy envisages inter alia the development of a nation-wide natural gas pipeline network. The network is proposed to be laid in a competitive environment with participation from both the public and private sectors. The salient features of the proposed policy include authorization for laying pipelines; developing technical and safety standards as well as a code for grid connectivity; availability of spare capacity on an open access basis; tariff determination etc. These norms, when approved, will, it is expected, be uniform throughout the country.

(d) & (e): For high pressure oil and gas transmission systems, there are established international specifications which are followed by major national and international oil and gas companies. The Bureau of Indian Standards (BIS) have been requested to take up the task of developing of standards for high pressure oil and gas transmission systems in our country.